

RBI No. 2008-09/153
DBOD.No. Rajbhasha BC. 39 /06.11.04/2008-09

September 1, 2008
Bhadra 10, 1930 (S)

All Public Sector Banks
(Excluding RRBs)

Dear Sir,

**Orders of the President of India on the recommendations
made by the Parliamentary Committee on Official
Language in the 8th volume of its Report**

Government of India, Ministry of Finance, Financial Services Department have advised us vide their letter No. 13014/7/2007-Hindi dated August 18, 2008 that on the recommendations made by the Parliamentary Committee on Official Language in the 8th volume of its report, the Honourable President of India has passed the following orders :

1. The work of data processing should be done by the public sector banks either in Hindi or in bilingual form and only standard encoding (Unicode font/software) should be used for Hindi.
2. Credit card, ATM etc. services should be provided in Hindi or in bilingual form.

You are, therefore, advised to ensure compliance of the above orders.

Please acknowledge receipt.

Yours faithfully

(Vinay Baijal)
Chief General Manager